

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/88/(IB)/2017
NAME OF THE PETITIONER(S) : GEMSCAB INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : G E T POWER LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	ADITYA TIWARI	ADVOCATE Intervener.	Aditya Tiwari
2.	Rahul Jain	Counsel for Respondent	Rahul Jain
3.	N. SETHURAMAN	Petitioner	N. S.
4.	DENNING K. BABU	Dy-Official Liquidator.	

ORDER

Counsel for petitioner present. Counsel for respondent present. Deputy Official Liquidator present and filed a copy of the order dated 21.12.2016 in CP 302/2016 wherein an Official Liquidator has been appointed as the Provisional Liquidator of the respondent company, M/s G E T Power Limited. Copy of the order is taken on record. Perused the same and the respondent in the instant petition is one and the same. Therefore the petitioner is directed to approach the Provisional Liquidator for submitting his claim. In the circumstances, the matter is closed. The Registry is directed to return the file to the Registry of the High Court of Madras.



(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc